

ITEM NO.102

COURT NO.16

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 551/2012

KAMARUDDIN DASTAGIR SANADI

APPELLANT(S)

VERSUS

STATE OF KARNATAKA THROUGH SHO KAKATI POLICE

RESPONDENT(S)

Date : 05-09-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. Sharangouda Patil, Adv.
Mr. Shirish K. Deshpande, AOR

For Respondent(s) Mr. Muhammad Ali Khan, A.A.G.
Mr. Omar Hada, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Uday Bhatia, Adv.
Mr. Kamran Khan, Adv.
Mr. Arjun Sharma, Adv.
Mr. D. L. Chidananda, AOR

UPON hearing the counsel the court made the following
O R D E R

An adjournment is sought on account of the personal difficulty of
the learned counsel for the appellant. As prayed, list on 16th October,
2024.

(Ram Subhag Singh)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS